

(26)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.164/230/HDB/2017
NAME OF THE COMPANY	Sarvejana Institute of Trauma and Orthopedics Private Limited & Maxvision Health Care Private Limited & Asian Gastroenterology Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for Petitioner	suryacorporatelawyer@gmail.com 9849866556	Y. Sur

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counsel for Respondent Advocate	9440569156	M.A.

Enclosed Order Sheet

Heard Shri Y. Suryanarayana, Learned Counsel for the Petitioner and Shri M. Anil Kumar, Learned Counsel for the Respondent.

CP allowed. Separate orders issued.


Member (T)


Member (J)